

**Tuesday, the 26<sup>th</sup> November, 2019**  
**(From 2.00 P.M to 05.57 P.M.)**

1. **Motion Regarding Suspension of Certain Rules of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly)**

The Parliamentary Affairs Minister moved the following motion in the House and was carried:

"This House resolves that the Special Sitting of current Special (9<sup>th</sup>) Session of the Punjab Vidhan Sabha (Punjab Legislative Assembly) being in the nature of Special Sitting to transact certain urgent and important Government Business, only Government Business be transacted during this sitting and no other business whatsoever including Questions, Calling Attention Notices and any other business to be initiated by a Private Member be brought before or transacted in the House during the Sitting and all relevant rules on the subject in the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) do hereby stand suspended to that extent."

The following Members took part in the discussion and spoke for the time as mentioned against their names:-

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| 1. Sardar Parminder Singh Dhindsa, Shiromani Akali Dal | 01 minute |
| 2. Shri Pawan Kumar Tinu, Shiromani Akali Dal          | 01 minute |

2. **Motion under Rule 16**

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

"That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine-die."

3. **Official Resolution**

Shri Brahm Mohindra, Parliamentary Affairs Minister moved the following Resolution in the House and was carried unanimously:-

"Today on 26<sup>th</sup> November, 2019, this August House joins in Nation wide celebrations of the Constitution Day to commemorate the adoption of the Constitution of India and to pay tributes to the invaluable contribution of Baba Saheb Dr. Bhimrao Ambedkar and other founding fathers of the Constitution. On 26<sup>th</sup> November, 1949, the Constituent Assembly of India adopted the Constitution of India which finally became effective on 26<sup>th</sup> January, 1950.

On the lines of the Government of India, on this 70<sup>th</sup> Anniversary of the adoption of Constitution, the State of Punjab shall launch a State wide campaign focusing on creating awareness regarding a very important feature of the Constitution i.e. "Fundamental Duties". This will start on 26<sup>th</sup> November, 2019 and culminate on 14<sup>th</sup> April, 2020 i.e. Baba Saheb Ambedkar's Birth Anniversary which is celebrated as "Samrasta Diwas".

*Chand 25.12.20*  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

This House thus resolves to re-affirm its commitment to the Fundamental Duties enshrined in our Constitution. The Government of Punjab and the people in the State shall play a positive and effective role in fulfilling our duties towards our Country and our fellow citizens.

This House also underscores the importance of preserving the basic structure of the Constitution and thereby strengthening Democracy & Democratic Institutions & traditions in the Country."

The following Members took part in the discussion on the Resolution and spoke for the time as mentioned against their names:-

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| 1. Smt. Sarvjit Kaur Manuke, Aam Aadmi Party  | 05 minutes |
| 2. Sardar Parminder Singh Dhindsa, Shiromani Akali Dal                              | 10 minutes |
| 3. Sardar Manpreet Singh Badal, Finance Minister                                    | 17 minutes |
| 4. Sardar Kultar Singh Sandhwan, Aam Aadmi Party                                    | 06 minutes |
| 5. Shri Pawan Kumar Tinu, Shiromani Akali Dal                                       | 20 minutes |
| 6. Sardar Charanjit Singh Channi, Technical Education Minister                      | 29 minutes |
| 7. Shri Kanwar Sandhu, Aam Aadmi Party  | 09 minutes |
| 8. Dr. Raj Kumar Verka, Indian National Congress                                    | 13 minutes |
| 9. Dr. Sukhwinder Kumar, Shiromani Akali Dal  | 13 minutes |
| 10. Sardar Parminder Singh Pinki, Indian National Congress                          | 11 minutes |
| 11. Sardar Simarjeet Singh Bains, Lok Insaaf Party                                  | 10 minutes |
| 12. Sardar Harinderpal Singh Chandumajra, Shiromani Akali Dal                       | 12 minutes |
| 13. Shri Budh Ram, Aam Aadmi Party  | 17 minutes |
| 14. Shri Sushil Kumar Rinku, Indian National Congress                               | 04 minutes |
| 15. Sardar Bikram Singh Majithia, Shiromani Akali Dal                               | 20 minutes |
| 16. Sardar Jai Krishan Singh, Aam Aadmi Party                                       | 05 minutes |
| 17. Sardar Harpal Singh Cheema, Leader of Opposition                                | 13 minutes |
| 18. Sardar Tript Rajinder Singh Bajwa,<br>Rural Development and Panchayats Minister | 07 minutes |

4. **Welcome Announcement by the Hon'ble Speaker**

The Hon'ble Speaker informed the House regarding the presence of Shri Andre Aranha Correa do Lago, Hon'ble Ambassador of Brazil in India and his spouse in the House and welcomed them on behalf of the entire House.

The House then adjourned sine-die.

CHANDIGARH:  
THE 26<sup>th</sup> NOVEMBER, 2019

SHASHI LAKHANPAL MISHRA  
SECRETARY

G. G. G. G.  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh